

COURT – I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 192 OF 2017

Dated: 19th July, 2017

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Meghalaya Power Distribution Corporation Ltd.	...Appellant(s)
Vs.	
Meghalaya State Electricity Regulatory Commission	...Respondent(s)

Counsel for Appellant(s) : **Ms. Sakie Jakharia**

Counsel for the Respondent(s) : Mr. Parinay Shah
Ms. Ritika Singhal
Mr. Saransh Shaw for Caveator

ORDER

Issue notice to the Respondents returnable on 20.09.2017.
Mr. Parinay Shah appears on behalf of Byrnihat Industries Association.
Dasti, in addition, is permitted.

List the matter on **20.09.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr